

by MPEDA the expenditure on freight, subject to a maximum of Rs. 5000/- per exporter per annum.

Distribution of Steel Material by BSO of SAIL

1443. SHRI B.N. REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether 6500 MT of plates were booked by Branch Sales Office, Steel Authority of India Limited, New Delhi against Trade booking for the quarter April-June, 1990 for a particular firm ignoring distribution circular which restricts booking of each Trader maximum upto 200 MT per section;

(b) if so, the details thereof and the reasons therefor;

(c) whether Computer Summary against the above Trade booking was drawn; if not, the reasons therefor; and

(d) whether slow moving sections were subsequently changed into fast moving sections; if so, the sections and quantities so changed against 6500 MT booking and the reasons therefor?

THE MINISTER OF STEEL AND MINES (SHRI ASHOK KUMAR SEN): (a) and (b). During the quarter April-June, 1990, the projected availability of plates in certain sections/qualities was more than the confirmed demand from the eligible customers of SAIL. In order to cover the entire expected availability with prior confirmed orders, registrations of demand were accepted by SAIL from all interested customers including M/S. Khandelwal Iron Store. The total quantity for which orders, which appears to have been booked by the Branch Sales Offices (BSO) of SAIL, New Delhi for different thicknesses of plates from M/s. Khandelwal Iron Store for

the quarter April-June, 1990, works out to about 6500 tonnes.

There is no distribution circular of SAIL as referred to in the question.

(c) The demands for iron and steel registered with the BSO, SAIL, New Delhi, by different customers are summarised through computer, if the demands are registered prior to the cut off date, i.e. 60 days prior to the commencement of the ensuing quarter. The demand registrations done after the cut off date are summarised manually. The demand registration for the plates in question appears to have been kept open by SAIL even after the normal cut of date and therefore summarised manually.

(d) No, Sir.

[*Translation*]

Alleged Irregularities in Inviting and Opening of Tenders by DGS & D

1444. SHRI MAHESHWAR SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether certain irregularities alleged to have been committed in inviting and opening of tenders by the Directorate General, Supplies & Disposals for purchase of G.I. pipes have come to the notice of the Government; and

(b) if so, when and the action taken by the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAM DAS PATEL): (a) No, Sir.

(b) Does not arise in view of (a) above.